

**WRITTEN ANSWERS
TO QUESTIONS**

Indian Tea to Pakistan

*9. { **Shrimati Ila Palchoudhuri:**
Shri P. C. Borooah;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that India recently offered to sell to Pakistan five million pounds of Indian tea;

(b) if so, the terms and conditions of the offer; and

(c) the reaction of Pakistan's Government thereto?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) to (c). A request was received sometime back from the Pakistan Government for the supply of a maximum quantity of half a million pounds of tea from India under the Special Payments Arrangement existing between the two countries. The Government of India have indicated their willingness to make the supply; and further intimation as to the exact quantity and varieties required is awaited.

Flats in Indra Market Delhi

*10. **Shri Arjun Singh Bhadauria:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 532 on the 18th August, 1960 and state:

(a) whether the three-roomed flats valued at Rs. 13,000 each in Indra Market, Subzimandi have been auctioned;

(b) if so, the price charged; and

(c) if not, the reasons for the delay?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No.

(b) Does not arise.

(c). It has since been decided that Government built properties in Delhi of the value of above Rs. 10,000 and in authorised occupation of displaced persons should not be put to auction but retained as Government property.

Social Education Series on Television

*11. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Social Education series launched by the T. V. Unit have been a success; and

(b) whether it is proposed to continue this programme after the present series are over?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Eight programmes have been broadcast so far under this series and it is proposed to broadcast a total of 20. On a general appreciation it could be said that they have been well received. A proper assessment will be possible only after they have all been broadcast.

Nagas

{ **Shri A. M. Tariq:**
Shri Rameshwar Tandia;
Shrimati Ila Palchoudhuri;
Shri Ajit Singh Sarhad;
Shri Raghunath Singh;
Shri Subman Ghose:
*12. { **Shri P. C. Borooah;**
Shri Hem Raj;
Shri Hem Barua;
Shri Amar;
Shri D. C. Sharma;
Shri Ram Garib;
Shri Surendranath Dwivedy;
Shri Aurobindo Ghosal;

Will the Prime Minister be pleased to state:

(a) whether he has seen the statement by Rev. Michael Scott issued on January 1, 1961, in which he is reported to have said that it should be

possible for the Nagas to adopt non-violent methods and that the proposed Nagaland should "include Phizo and his followers"; and

(b) whether Rev. Scott discussed the "inclusion of Phizo" in the proposed Nagaland with the Prime Minister?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) He gave an account of Phizo's thinking on the Naga problem and generally discussed this question.

Wage Board for Coal Industry

*13. { Shri Rajendra Singh;
Shri Ram Krishan Gupta;
Shri Aurobindo Ghosal:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received any memorandum from the coal miners' organisations for constituting a wage board for the coal industry; and

(b) if so, what action has been taken by Government on their demand?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b). The question of the revision of the wage structure in Coal Mines is one of the subjects for discussion at the next meeting of the Industrial Committee on Coal Mines which is proposed to be convened in the end of April next.

Hospital in 24-Parganas

*14. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1539 on the 8th December, 1960 and state:

(a) whether the construction of the hospital in 24-Parganas, West Bengal has since commenced;

(b) when it is likely to be completed; and

(c) what is the estimated cost of the same?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a). No.

(b). It is not possible to state at this stage when it will be completed.

(c). Rs. 31,70,000.

Recommendations of Mehta Committee

*15. **Shri S. L. Saksena:** Will the Minister of Labour and Employment be pleased to lay a statement on the Table showing:

(a) the action taken to implement the recommendations of the Mehta Committee on the working of Calcutta Dock Workers' Scheme, particularly recommendations Nos. 3, 4, 7, 18, 19, 23, 24, 25 (i), (ii), (iii), 33, 34, 36, 38, 49, 50 and 53; and

(b) if no action has so far been taken, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) Out of 56 recommendations, 31 have been implemented, 17 are in the course of implementation and the rest have been noted or brought to the notice of the employers. Recommendations numbers 4, 33 and 38 have been implemented, 7, 19, 24 read with 25, 36, 49, 50 and 53 are in the course of being implemented and 3, 18, 23 and 34 have been noted or brought to the notice of the employers.

(b). Does not arise.

Import of Fertilizers

*16. { Shri Chintamani Panigrahi;
Shri Morarka;
Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the import of fertilizers has got the top priority in the 1961-62 import years;

(b) whether adequate amount of fertilizers has been imported by now; and